National Company Law Tribunal Allahabad Bench

CP NO.37(ND)/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE COMPANY: Asta Educational Pvt Ltd Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

SI. NO. Name Designation Representation Signature

1. 2.

Order dated 13.02.2017 CP No.37(ND)/2016 Asta Educational Pvt Ltd Ors.

The case is fixed today for consequential order. Today both the parties are absent despite notices were issued by the petitioner to the respondents on 08.12.2016. Hence, the order in the present case is reserved.

SH. H.P. CHATURVEDI (Judicial Member)

Dated 13.02.2017